


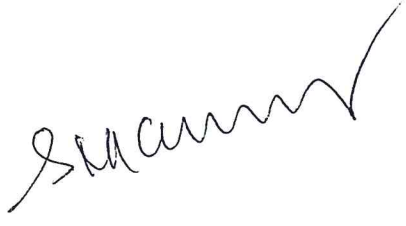

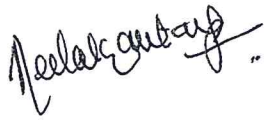
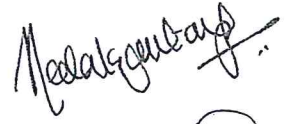

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/17/2016
NAME OF THE PETITIONER(S) : T.C. Alexander and 2 others
NAME OF THE RESPONDENT(S) : Rashtra Deepika Limited and 10 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
	RAMJI G	For R6 in CP	
	S. Manjula Devi, Ady For KSR & CO CBE	For Petitioners/ Applicants	
	S. Aravinthan For Fox Mandal & Associates	For Respondent No:2 in CA (Jose Thomas)	
	K. Manoj Menon Advocate	For R1	
	B. Vasanthan	For R5 & R8 in CP For R4, R5 & R9 in CP	
	SONY GORGE MATHEW	Pres for R2 in CA 13	

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ORDER

Counsel for Petitioner present. Counsels for R1, R5, R8 and R6 are present in main CP. No representation on behalf of R2, R3, R4, R7, R9, R10 and R11.

In CA/13/2009, Counsels for R1, R4, R5, R9 and R2 present. No representation on behalf of R3, R6 and R8. The counter has been filed by the Respondents. Pleadings are complete. Matter is posted for arguments. In the meantime, Counsel for the Applicant shall send private notice to R3, R6 and R8 and file proof of the same before the next date of hearing. Put up on **20.11.2017 at 10.30 A.M.**

Sd-
MEMBER (TECHNICAL)
ghk

Sd-
MEMBER (JUDICIAL)